

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 109 of 2017 (SZ)

Applicant(s)
K.S. Suresh Kumar,
Chennai and another.

Vs. Respondent(s)
The State of Tamil Nadu,
Rep. By its Secretary to
Government,
Municipal Administration and
Water Supply Department,
Secretariat, Chennai and
7 others.

Legal Practitioners for Applicant(s)
M/s. A. Yogeshwaran,
Neha Miriam Kurian.

Legal practitioners for respondent(s)
M/s. M.K. Subramanian and
E. Manoharan for R1 and R3
Mr. R. Suriyaprakash for R2
Mr. Raja Srinivas for R5
Mr. G. Janakiraman for R6
Mrs. Rita Chandrasekar for R7

Note of the Registry	Orders of the Tribunal
Order No. 2	<p>Date: 7th July, 2017</p> <p><u>Application No.109 of 2017:</u></p> <p>Learned counsel appearing for the Tamil Nadu State Pollution Board submitted that the report will be filed during the course of the day. Let the same be filed before the Registry with copy to the parties.</p> <p>Learned counsel appearing for the applicant seeks time to file response to the objections filed by respondent No.8 to the report of the Chennai Metro Water Supply and Sewage Board (CMWSSB).</p>

Notice to respondent No.4 State Level Impact Assessment Authority (SIAA) has already been served. Nobody appeared and there is no representation today also.

List the matter on 17.07.2017.

.....J.M.
(Justice M.S. Nambiar)

